

[Print](#)**Defective Case Register from 2026-01-05 to 2026-01-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MACA/55011/2025	DURGA CHARAN DEY	2026-01-05	vernacular certificate not furnished
2	D-WA/43993/2025	SANJIB SWAIN	2026-01-05	Period of Delay 42 days delay. 2.AU fee Rs 4.50/- to be paid. i) Page mark not properly in book mark. ii)Date chart not page mark. iii) wp (c) no. and common order not mention in being aggrieved. iv) Legible copy of page no.117,118,120-128,131,225,257-261,265,277-287, 306-308,318,320,324,325,337,338 are to be filed.
3	D-WP(C)/55346/2025	PADMALAYA MOHAPATRA	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
4	D-CRLLP/40835/2025	PARTHA SARATHI NAYAK, A.G.A.	2026-01-05	Para No.G of grounds marked twice and para Nos.F and G of grounds not available
5	D-WP(C)/53294/2025	PRAFULLA CHANDRA ACHARYA	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petition paragraph not tally with affidavit and also I.A.Page 18 not neat.
6	D-WP(C)/55235/2025	JITENDRA KUMAR DIGAL	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Name of Petitioner not correctly furnished in the top of Affidavit.2.Page 25 and 26 not partial neat
7	D-FAO/54827/2025	KUNAL KUMAR SWAIN	2026-01-05	appellants no 7 and 5 in court below not in parties
8	D-ABLAPL/10/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-05	14-NOT PROPERLY INDEXED.
9	D-CRLMC/40197/2025	ASUTOSH TRIPATHY	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no. not correctly furnished in the petition.2.Annexure-2 described at para-2 in the petition but not filed.3. C.Copy of F.I.R. to be filed.4.L.A.A. fee of Rs.10/- not paid in V>Nama.
10	D-WP(C)/54632/2025	JYOTI RANJAN KHUNTIA	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
11	D-WP(C)/53862/2025	PARTHA MUKHERJI	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Fathers name of petitioner no-1 and 2 not mentioned in the cause title.Paragraph not correctly mentioned in the affidavit.
12	D-WP(C)/53496/2025	SAMARENDRA MOHANTY	2026-01-05	1. In declaration under affidavit, date of sign of deponent not furnished. 2. In paragraph 24 of the Writ petition information not correctly furnished.
13	D-MACA/55527/2025	KAPILA CHARAN NAYAK	2026-01-05	Court Fee Rs.180/ payable/ not paid 2.Vakalatnama properly stamped, Executed and accepted - not proper stamped
14	D-WP(C)/55373/2025	AKSHAYA KUMAR JENA	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.2/- not paid.
15	D-MACA/55350/2025	KAPILA CHARAN NAYAK	2026-01-05	1. Period of Delay 252 days 2. Court Fee Rs.11,864/ payable , not paid 3. AU fee Rs 2/- not paid 4.Vakalatnama properly stamped, Executed and accepted - not proper stamped
16	D-CRLMC/40223/2025	KABIRAJ PRADHAN	2026-01-05	1. As per impugned order under Annexure-2,Nos. of S.T.,G.R.and P.S Case does not tally with para-1 of the petition.
17	D-WP(C)/55389/2025	BRAJA MOHAN SARANGI	2026-01-05	Corrected Annex-2 to be filed.
18	D-CONTC/53403/2025	SATYAJIT MUKHERJEE	2026-01-05	QUESTION OF MAINTAINABILITY AGAINST ORDER IN DVMC OF CJSJ
19	D-WP(C)/53411/2025	SIDHARTHA DAS	2026-01-05	Page no. 24 and 25 not neat
20	D-WP(C)/53623/2025	DURGESH NARAYAN RATH	2026-01-05	HCBWA fee Rs 50/- not paid in V.Nama.
21	D-CONTC/55044/2025	ADV.	2026-01-05	c. fee Rs-2/- to filed in affidavit
22	D-RSA/46918/2025	BIPLABA P.B. BAHALI	2026-01-05	1.Period of Delay 87 days. 2.Appellant not the Party in both the Courts below. 3. I.A for leave to prefer the Appeal be filed.
23	D-CRLREV/9/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-01-05	Put S.R. after filing the C. copies of Annex-1 and 2
24	D-CONTC/53646/2025	AGNIHOTRA SAHU	2026-01-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
25	D-CONTC/53420/2025	ADV.	2026-01-05	IN ENTIRE PETITION THE W.P(C) NO.14497/2020 BE CHANGED TO W.P(C) NO.17497/2020 THEN PUT UP FOR SR
26	D-WP(C)/53111/2025	AKSHAYA KUMAR SAHOO	2026-01-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-CRLMP/39607/2025	BYOMAKESH TRIPATHY	2026-01-05	1. Address of the op no.1 not correctly furnished in cause title
28	D-WP(C)/53398/2025	TRILOCHAN RATH	2026-01-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE

				APPEARING IN THE PETITION/APPEAL/APPLICATION
29	D-WP(C)/52689/2025	GAGAN BIHARI SINGH	2026-01-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-CONTC/53970/2025	SOUGAT DASH	2026-01-05	synopsis and date chart not furnished in index.
31	D-WP(C)/53548/2025	SUKANTA KUMAR NAYAK (2)	2026-01-05	1.Signature of the Deponent Not Tally In Affidavit With Cause Title
32	D-WP(C)/53465/2025	PRNOY MOHANTY	2026-01-05	3-AUTHENTICATION FEE IS DEFICIENT. 1. In index, In Annexure-8, order no wrongly furnished, 2. Annexure -10 not attested
33	D-WP(C)/55201/2025	AJAYA KUMAR JENA	2026-01-05	Page no. 60 not available
34	D-CRLMC/40749/2025	LINGARAJ SARANGI	2026-01-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1.This case may be registered as CRLREV.
35	D-ABLAPL/18/2026	BHARAT JALLI	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.
36	D-WP(C)/53043/2025	SWOYAM PRABHU JENA	2026-01-05	Page no. 16 not neat and legible.
37	D-WP(C)/53094/2025	GOPAL PRASAD JENA	2026-01-05	page mark not properly furnished in index.
38	D-WP(C)/55537/2025	TAPAN KUMAR SAHOO	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not proper.
39	D-MACA/55367/2025	KAPILA CHARAN NAYAK	2026-01-05	1. Period of Delay 181 days 2. Court Fee Rs. 22, 676/ payable , not paid 3.AU fee Rs 2/- not paid 4.Vakalatnama properly stamped, Executed and accepted not proper stamped 5. date of judgement incorrect at being aggrieved
40	D-WP(C)/55450/2025	PRASANTA KUMAR PANDA	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Name of the Adv not mentioned capital letter in the v.nama.
41	D-CMP/54819/2025	SACHIDANANDA NAYAK	2026-01-05	True copy of annexure-4 not filed.
42	D-WP(C)/54022/2025	SATYJIT MAHAPATRA	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 21 and 27 not neat and legible. 2.Date of Letter under Annexure-5 does not tally with Index.
43	D-CRLMP/40097/2025	MRUGANKA MAULI PATNAIK	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

44	D-MATA/2/2026	UPENDRA KUMAR SAMAL	2026-01-05	Period of Delay 6 days
45	D- CONTC/53703/2025	ADV.	2026-01-05	1. PAGE NO. 12 NOT LEGIBLE.2. PAGE NO. 06 REPEATED. PAGING SEQUENCE BE CORRECTED
46	D- CONTC/53908/2025	SUBHASREE MOHANTY	2026-01-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C.T. of annex.1 to be filed.
47	D-MACA/55050/2025	PRATAP KUMAR BEHERA	2026-01-05	further SR after furnish valuation of present appeal and c fee payable
48	D- CONTC/53629/2025	ADV.	2026-01-05	1. Address of the petitioner nos. 1 2 and 4 to 9 not furnished in cause title.
49	D- CONTC/54012/2025	KAIBALYA PANDA	2026-01-05	1. WP(C) case number not correctly furnished in cause title
50	D- CRLMC/40309/2025	MANORANJAN DAS	2026-01-05	1.Date not mentioned in 5th line of the para no.3 left blanks. 2. Date not correctly furnished in para no.5. 3. NBW of order not correctly furnished in para no.1. 4. Nomenclature not correctly furnished in V.nama.
51	D- CONTC/53576/2025	ADV.	2026-01-05	Annex.1 not attested.
52	D- CRLMC/40231/2025	PRASANNA KUMAR PARHI	2026-01-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
53	D-WP(C)/53466/2025	DILLIP KUMAR MOHANTY	2026-01-05	1. Paragraph 22 of the writ petition filled twice. 2. In Annexure -2 letter date wrongly furnished. 3. Annexure-14 not legible 4. In I.A , complete address of the petitioner not furnished. in cause title of the application. 5. In declaration under affidavit in I.A no. of paragraphs wrongly furnished.
54	D-WP(C)/53575/2025	MANOJ KUMAR MOHANTY (2)	2026-01-05	Copy of guideline for fixation Pre-qualification criteria for tenders dated 03.11.2026 mentioned in the Index (Anx-5) and para-10 body of the petition not tally with the under Annex-5.
55	D-CMP/55264/2025	JAGAJIBAN PRADHAN	2026-01-05	3-AUTHENTICATION FEE IS DEFICIENT.
56	D- CONTC/53679/2025	ADV.	2026-01-05	PAGE NO. 08 OF JUDGEMENT IS OMITTED. PAGE NO.19 REPEATED AT PAGE NO. 20,ONE PAGE BE DELETED THEN PAGING SEQUENCE BE CORRECTED.THEN PUT UP FOR SR
57	D-WP(C)/52936/2025	NIRMAL RANJAN ROUTRAY	2026-01-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
58	D-WP(C)/53473/2025	GOPAL PRASAD JENA	2026-01-05	1. Annexure-1 and 2 not legible 2. In Annexure-6, Office order date wrongly furnished. 3. In Annexure -8 , application date not reflected in the application as mentioned.

59	D-WP(C)/55464/2025	NIRMAL CHANDRA DAS	2026-01-05	Page nos. 22 and 63 not neat and legible.
60	D-WP(C)/53490/2025	KAILASH CHANDRA MISHRA	2026-01-05	1. In declaration under affidavit, date of sign of deponent not furnished. 2. Writ petition not signed by advocate. 3. In Annexure-4 letter date wrongly furnished
61	D-CRLMC/40003/2025	MANAS KUMAR CHAND	2026-01-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. provision of law incorrect (518 BNSS typed instead of 528)
62	D-WA/54220/2025	JAGAJIBAN PRADHAN	2026-01-05	Period of Delay 556 days delay. 2.AU fee Rs Payable Rs-2.25/-, Rs-2.00/- paid. Rs-0.25/- to be paid. 3. Reference certificate not furnished. 4. Legible copy of page no. 22 26 27 31 32 34 35 37 are to be filed.
63	D-CRLMC/40638/2025	SATYABRATA DASH	2026-01-05	C.copy not filed.
64	D-CRLMC/40827/2025	ANINDYA KUMAR MISHRA	2026-01-05	C.Copy of the entire proceeding in C.T.case No.874 of 2023 to be filed.
65	D-CRLMC/40435/2025	BASUDEV PUJARI	2026-01-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
66	D-CRLA/40574/2025	BIBEKANANDA MAHAPATRA	2026-01-05	Annexure-1 not marked at the top of page No.14
67	D-MACA/3/2026	RIMJHIMBALA PATI	2026-01-05	Period of Delay 167 days 2. statutory deposit not made
68	D-CRLMC/40455/2025	PRAVAT KUMAR DAS	2026-01-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
69	D-CRLMP/40505/2025	SUSANTA KUMAR BARAL	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
70	D-ABLAPL/1/2026	RAJENDRA NARAYAN ROUT	2026-01-05	Occupation of the deponent not mentioned in Affidavit.
71	D-WP(C)/54010/2025	SATYJIT MAHAPATRA	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.19 21 27 and 29 not neat and legible.2.Date of Letter under Annexure-5 does not tally with Index.
72	D-WP(C)/54290/2025	SATYJIT MAHAPATRA	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 and 20 not neat and legible.2.Date of Letter under Annexure-5 does not tally with Index.
73	D-WP(C)/53283/2025	TRILOCHAN PANIGRAHI	2026-01-05	Date of copy of representation vide annex-2 and 4 not tally with Index.
74	D-CMP/54770/2025	JAYANTA KUMAR MAJHI	2026-01-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Defendant No-3 not made Party in the Petition.
75	D-CONTC/51601/2025	ADV.	2026-01-05	i) Correct cause title of contc petition not in proper place.
76	D-WP(C)/54634/2025	DILLIP KUMAR MOHAPATRA	2026-01-05	1. Page No-13 Is Not Legible
77	D-WP(C)/34/2026	KUNAL KUMAR SWAIN	2026-01-05	1. Page Nos.23 and 24 Are Not Legible
78	D-WP(C)/53472/2025	GOPAL PRASAD JENA	2026-01-05	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-1 not legible
79	D-CONTC/54023/2025	NILA MADHAB PRAHARAJ	2026-01-05	1. Name of the opp. party not correctly furnished in Index, date chart and V.nama. 2. Vernacular certificate not furnished.
80	D-CONTC/55154/2025	ADV	2026-01-05	Cause title of wp(c) 25515/2025 not filed. For further S.R. after removal of defect.
81	D-EXP/53885/2025	ADWITIYA SATPATHY	2026-01-05	i) Page mark not properly in book. ii) Reference certificate not furnished. iii) Page mark not correctly furnished in declaration.
82	D-CRLREV/40849/2025	SIDHESWAR RATH	2026-01-05	1. Paragraphs not correctly furnished in declaration in petition and I.As.
83	D-WP(C)/54763/2025	SURYAKANTA DASMOHAPATRA	2026-01-05	1-COURT FEE IS DEFICIENT. D.C.fee of Rs.6/- to be paid in cause title.
84	D-WP(C)/53491/2025	SIDHANT DWIBEDI	2026-01-05	1. Page no 11 not legible
85	D-CMP/55375/2025	SUDHANSU SEKHAR JENA	2026-01-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 1. At Page No-1 of the Petition, I.A being inserted be corrected. 2. Appellant No-2 of the L.A. Court not made Party in the Petition
86	D-CRLMC/40406/2025	SUSMITA PATTNAIK	2026-01-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This case may be registered as CRLREV.
87	D-WP(C)/55327/2025	AMIT PRASAD BOSE	2026-01-05	Nomenclature not correctly furnished in V>Nama
88	D-CONTC/53911/2025	SUBHASREE MOHANTY	2026-01-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C.T. of annex.1 not filed.
89	D-CONTC/55488/2025	AUROVINDA MOHANTY	2026-01-05	1. Page -8 not filed 2. Honourable The C.J .not mentioned in I.A
90	D-WP(C)/53340/2025	DURGESH NARAYAN RATH	2026-01-05	Welfare fund of Rs. 50/- not paid.
91	D-CONTC/55493/2025	AUROVINDA MOHANTY	2026-01-05	1. page No -8 not filed. 2. Honourable The C.J. not mentioned in I. A
92	D-CRLMC/40417/2025	AJAYA KUMAR NAYAK	2026-01-05	1. C.Copy of impugned order dated 04.03.2025 under Annexure-7 to be filed.
93	D-WP(C)/53282/2025	TUKUNA KUMAR MISHRA	2026-01-05	As per Index annexure-6 not mentioned in the petition copy.

94	D-WP(C)/53071/2025	DILLIP KUMAR MOHANTY	2026-01-05	Petitioner nos. 2 and 3 not executed in v.nama.2. Page no.15 not neat and legible.
95	D-CRLMC/40413/2025	BHABANI SHANKAR DASPARIDA	2026-01-05	1. Paragraph no. not correctly furnished in the petition of the I.A.
96	D-BLAPL/40764/2025	SAROJ KUMAR PADHY	2026-01-05	1.CT NO 9 OF 2024 MENTIONED IN CAUSE TITLE TO BE RECTIFIED TO CT SESSIONS 79 OF 2024.
97	D-CRLMC/40274/2025	DINESH KUMAR MOHANTY	2026-01-05	.Receipt Showing Serv.copy To Vigilance not Filed.
98	D-CONTC/53982/2025	KAIBALYA PANDA	2026-01-05	page nos. 12 13 and 16 partially neat.
99	D-CONTC/51595/2025	ADV.	2026-01-05	i) Annexure-2 not mentioned in petition but annexure-3 mentioned in para-3 of the petition.
100	D-CONTC/53909/2025	SUBHASREE MOHANTY	2026-01-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C.T. of annex.1 not filed
101	D-WP(C)/53464/2025	SAROJ KUMAR PADHI	2026-01-05	1. Synopsis and Date chart not alphabetic paginated in Index.2. Page nos.34, 35 and 36 not neat and legible.
102	D-CRLMC/40483/2025	AMIT PRASAD BOSE	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.21 and 22 not neat and legible.2.Name of the deponent in affidavit not signed.
103	D-MACA/55013/2025	DURGA CHARAN DEY	2026-01-05	further SR after filling of c copy
104	D-CMP/55320/2025	LAXMI SHARMA	2026-01-05	O.P No-1 not made Party in the Trial Court.
105	D-WP(C)/53273/2025	SUBHRANSU BHUSAN MOHANTY	2026-01-05	Rs.50.00 not paid in V>Nama.
106	D-WP(C)/53279/2025	TUSAR KANTI PRAHARAJ	2026-01-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
107	D-WP(C)/55524/2025	SUBHADUTTA ROURAY	2026-01-05	Rs.50 not paid in V>Nama
108	D-CRLMC/40398/2025	ASHUTOSH KUANR	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title.
109	D-WP(C)/53018/2025	ANAM CHARAN PANDA	2026-01-05	Annex-4 not exhibited in the petition as per the Index.
110	D-WP(C)/54733/2025	AMIYA KUMAR BEHERA	2026-01-05	Page 9 not neat.
111	D-CRLMC/40451/2025	DEBASIS MISHRA	2026-01-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1.Paragraph no. not correctly furnished in declaration.
112	D-CRLMC/40289/2025	DIPTI RANJAN BHOKTA(C.G.C)	2026-01-05	1.Certified copy of annex-2. not filed. 2. Annexure number nor correctly furnished in page no.6. 3. As per mentioned in Annexure-2 body of the petition not filed. 4. Nomenclature of the Lower court not correctly furnished in Synopsis and para no.9. 5. Page nos 10 to 16 not legible. 6..Subject Code Not Furnished .
113	D-WP(C)/53419/2025	AKSHAYA KUMAR MOHAPATRA	2026-01-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page nos. 17 18 22 29 and 32 partially neat.2. As per index annexs.2 to 5 not properly furnished in the petition and dt.23-9-2004 of petition para.1 not tally with annex.3
114	D-WP(C)/54320/2025	MANORANJAN MISHRA	2026-01-05	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.18/- not paid.
115	D-WP(C)/53066/2025	SUSIL KUMAR PATTNAIK	2026-01-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
116	D-CRLREV/40865/2025	PARTHA SARATHI DAS	2026-01-05	1. Period of Delay 527 days delay. Limitation petition not filed. 2. Odia undertaking not furnished
117	D-ABLAPL/4/2026	ASIT KUMAR OTTA	2026-01-05	1.Petitioner as well as opp. party name not mentioned in the top of the V.nama. 2. 3 Names of Advocates reflected in V.nama. but, only 2 Advocates signed.
118	D-WP(C)/53500/2025	SAMARENDRA MOHANTY	2026-01-05	1. In declaration under affidavit, date of sign of deponent not furnished. 2. In paragraph 24 of the writ petition, information not furnished correctly.
119	D-WP(C)/53384/2025	JAGAMOHAN PATTANAIAK	2026-01-05	As per amendment annexure-6 not filed
120	D-WP(C)/53471/2025	GOPAL PRASAD JENA	2026-01-05	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Annexure-1 not legible 3. Information about Annexure-5 not completely furnished as annexed.
121	D-WP(C)/53097/2025	GOPAL PRASAD JENA	2026-01-05	page no. 26 to 29 and page no. 75 are partially legible.2. Letter no and date in index not found in annex.6
122	D-CONTC/53685/2025	SUKANTA KUMAR MISHRA	2026-01-05	PAGING OF SYNOPSIS AND DATE CHART BE OMITTED
123	D-WP(C)/53561/2025	BYOMAKESH TRIPATHY	2026-01-05	Annex- nos. 2 and 3 not attested.
124	D-CMP/54876/2025	AMIT PRASAD BOSE	2026-01-05	14-NOT PROPERLY INDEXED.
125	D-CONTC/53642/2025	ADV.	2026-01-05	1-Status of the petitioners and Opp.Parties not correctly furnished, 2-Father name of petitioner No.4 not fully furnished
126	D-RVWPET/55374/2025	ADAM ALI KHAN	2026-01-05	Value of appeal and court fees are not furnished in RVWPET. Put up for SR after

				removal of defect.
127	D-CMP/54777/2025	AMIT PRASAD BOSE	2026-01-05	The name of O.P be corrected
128	D-WP(C)/54134/2025	DHANANJAYA MUND	2026-01-05	14-NOT PROPERLY INDEXED.
129	D-CMP/55285/2025	ANJAN KUMAR BISWAL	2026-01-05	Page No-34 not accompanied with the Petition.
130	D-ABLAPL/17/2026	RAJENDRA NARAYAN ROUT	2026-01-05	Occupation of the deponent not mentioned in Affidavit
131	D-WP(C)/54792/2025	SATYAM DAS PATTNAIK	2026-01-05	Annex-3 not exhibited in the body of the petition.
132	D-CRLMP/40055/2025	SAKTI MOHAN BEHERA	2026-01-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
133	D-CRLMP/39605/2025	BYOMAKESH TRIPATHY	2026-01-05	1. Address of the op. no.1 not correctly furnished in cause title.
134	D-CRLMP/39435/2025	AJAYA KUMAR PRADHAN	2026-01-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
135	D-MACA/54700/2025	PRAKASH KUMAR MOHANTY	2026-01-05	statutory deposit not made

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-01-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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